

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
(DEPARTMENT OF JUSTICE)**

**RAJYA SABHA  
UNSTARRED QUESTION No. 2674  
ANSWERED ON - 23/03/2023**

**Digitisation of High Court records**

**2674.Smt. Sulata Deo:**

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) the quantum of data pertaining to digitisation of High Court records under the e-Courts scheme, State-wise, for the last two years;
- (b) whether Government is aware of the considerably low levels of digitisation in High Courts; and
- (c) if so, whether measures are being taken to improve on the rate of digitisation, the details thereof?

**ANSWER**

**MINISTER OF LAW AND JUSTICE**

**(SHRI KIREN RIJIJU)**

(a)& (b) :A sub-committee was constituted by eCommittee,Supreme Court of Indiafor preparing a Digital Preservation Standard Operating Procedure (SOP) for scanning, storage, retrieval, digitization of court records and preservation of legacy data of the judiciary.The SOP was approved in its full body meeting byeCommittee, Supreme Court of India under the chairmanship of Chief Justice of India, D.Y. Chandrachudon 21st October 2022. As per the details given in SOP, the quantumof data pertaining to digitisation of High Court records is enclosed at Annexure I.

(c) : The phase II of the project is nearing its completion and DPR for e-Courts Phase III has been finalized and approved by eCommittee, Supreme Court of India on 21st October 2022 wherein there is a provision of digitization of entire court record including legacy data. The meeting of the Expenditure Finance Committee (EFC) to consider the DPR of eCourts Phase III was held on 23.02.2023 and approval of EFC has been received. Other, requisite approvals are at an advancedstage.

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**ANNEXURE I**

Statement referred to in reply of part (a) of Rajya Sabha Unstarred Question No. 2674 for 23/03/2023 regarding Digitisation of High Court records. The progress of digitization of court records are as under:

| <b>High Court wise Status of Current Digitization</b> |  |  |
|---|--|--|
| <b>Sr. No.</b>  | <b>High Court Location</b>                     | <b>Total Number of Digitized pages</b> |
| 1   | Gauhati High Court Itanagar, Arunachal Pradesh | 0                                      |
| 2   | Calcutta High Court West Bengal                | 1,22,00,000                            |
| 3   | Allahabad High Court                           | 19,68, 00,000                          |
| 4   | Delhi High Court, New Delhi                    | 17,90,00,000                           |
| 5   | Andhra Pradesh High Court                      | Not Available                          |
| 6   | Guwahati High Court, Assam                     | 2,92,17,338                            |
| 7   | High Court of Himachal Pradesh                 | 75,34,000                              |
| 8   | Gauhati High Court Kohima Bench                | 2,80,000                               |
| 9   | Chhattisgarh High Court                        | Not Available                          |
| 10  | Gujarat High Court                             | Not Available                          |
| 11  | High Court of Madhya Pradesh, Jabalpur         | 15,40,00,000                           |
| 12  | High Court Meghalaya Shillong                  | 0                                      |
| 13  | Gauhati High Court, Aizwal Bench, Mizoram      | 29,867                                 |
| 14  | Orissa High Court, Cuttak, Odhisa              | 1,22,00,000                            |
| 15  | High Court of Sikkim, Gangtok                  | 6,83,861                               |
| 16  | Madras High Court, Chennai                     | 50,98,000                              |
| 17  | High Court of Telangana, Hyderabad             | 4,01,50,753                            |
| 18  | High Court of Uttarakhand, Nainital            | 1,32,00,000                            |
| 19  | Jammu & Kashmir and Ladakh High Court          | Not Available                          |
| 20  | Bombay High Court                              | 0                                      |
| 21  | Daman Diu High Court                           | 0                                      |
| 22  | High Court Jharkhand, Ranchi                   | 5,50,00,000                            |
| 23  | High Court of Karnataka                        | 1,13,22,389                            |
| 24  | Manipur High Court                             | 16,40,855                              |
| 25  | Rajasthan High Court                           | 1,61,00,000                            |
|   |  | 73,44,57,063                           |